GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

RAJYA SABHA
UNSTARRED QUESTION NO. 206
TO BE ANSWERED ON TUESDAY, THE 15TH SEPTEMBER, 2020
BHADRAPADA 24, 1942 (SAKA)

PAYMENT OF REVENUE TO STATES UNDER GST

206 : Smt. Phulo Devi Netam:

Will the Minister of **FINANCE** be pleased to state:

(a) whether it is a fact that during the Corona pandemic, the actual revenue collected by States under GST is less than estimated revenue, if so, the details thereof, State-wise;

(b) whether it is also a fact that Government proposes to refix the formula for payment of compensation to the State Governments, if so, the details of the manner in which it will be carried out; and

(c) whether the payment of revenue under GST has not been released to many States, if so, the details thereof, State-wise along with the reasons therefor?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE
(Shri Anurag Singh Thakur)

(a): Details of GST revenue collection State-wise is as per **Annexure -I**.

(b): No sir, Compensation to States will continue to be released as per the provisions of the GST (Compensation to States) Act, 2017.

(c): The details of the pending GST compensation to States for period April to July, 2020 is as per **Annexure-II**. As per provisions of GST (Compensation to States) Act, 2017, GST compensation cess collected in current FY 2020-21 is not sufficient to release the admissible GST compensation for period April-July, 2020. Moreover, the GST compensation cess collected till July, 2020 has been partly utilized for the purpose of GST compensation released to states for the period till March, 2020.

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Annexure-I

Amount Rs.in crore

	GST Collection	2019-20 (Apr-Aug)	2020-21(Apr-Aug)	Short-Fall (%)
1	Jammu and Kashmir	1680	1169	-30
2	Himachal Pradesh	3390	2219	-35
3	Punjab	6497	4580	-30
4	Chandigarh	821	578	-30
5	Uttarakhand	6327	3760	-41
6	Haryana	23975	15869	-34
7	Delhi	18524	11907	-36
8	Rajasthan	13576	10066	-26
9	Uttar Pradesh	27170	19563	-28
10	Bihar	5294	4081	-23
11	Sikkim	916	855	-7
12	Arunachal Pradesh	235	199	-15
13	Nagaland	122	136	12
14	Manipur	162	120	-26
15	Mizoram	128	72	-44
16	Tripura	276	270	-2
17	Meghalaya	645	459	-29
18	Assam	4062	3171	-22
19	West Bengal	18389	11781	-36
20	Jharkhand	10091	5967	-41
21	Odisha	13011	9889	-24
22	Chhattisgarh	10266	8549	-17
23	Madhya Pradesh	11626	9041	-22
24	Gujarat	32503	22049	-32
25	Daman and Diu	483	270	-44
26	Dadra and Nagar Haveli	777	482	-38
27	Maharashtra	75910	52154	-31
29	Karnataka	34362	24763	-28
30	Goa	1788	1012	-43
31	Lakshadweep	7	6	-14
32	Kerala	7861	5220	-34
33	Tamil Nadu	30528	19797	-35
34	Puducherry	758	544	-28
35	Andaman and Nicobar Islands	151	103	-32
36	Telangana	15949	11762	-26
37	Andhra Pradesh	11187	8237	-26
38	Ladakh		35	
97	Other Territory	807	617	-24
99	Center Jurisdiction	399	629	58
	Grand Total	390650	271979	-30

Annexure-II

Details of GST Compensation

(Rs. in crore)

S.No	Name of State/UT	Provisional GST Compensation due for FY 2020-21 (Apl – July, 20)
(1)	(2)	(3)
1	Andhra Pradesh	4627
2	Arunachal Pradesh	0
3	Assam	2149
4	Bihar	4493
5	Chhattisgarh	2827
6	Delhi	6931
7	Goa	987
8	Gujarat	11563
9	Haryana	5841
10	Himachal Pradesh	1623
11	J & K	2104
12	Jharkhand	2475
13	Karnataka	13763
14	Kerala	7077
15	Madhya Pradesh	5863
16	Maharashtra	22485
17	Manipur	53
18	Meghalaya	255
19	Mizoram	6
20	Nagaland	27
21	Odisha	3633
22	Puducherry	564
23	Punjab	6959
24	Rajasthan	6312
25	Sikkim	69
26	Tamil Nadu	11269
27	Telangana	5424
28	Tripura	259
29	Uttar Pradesh	11742
30	Uttarakhand	2235
31	West Bengal	7750
	Total	**151365.00**